

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 135**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 10.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant: Ms. Kiran Sharma, Mr. Rajeev Kumar, Ms. Srishti Kapoor Mr. Mannu Beri, Mr. Varun Verma, Mr. Amitabh, Mr. A. K. Pandey Advs.  
For the respondent: Mr. Arun Kathpalia, Manmeet Singh, Ms. Nishtha Chaturvedi, Ramesh Chandra, Amitabh & Mr. Anirudh Pandey, Advs.  
For the CoC: Mr. Ramji Srinivasan Sr. Adv, Mr. Bishwajit Dubey, Spandan Biswal, Ms. Srideepa Bhattacharya, Ruchi Chaudhary, Sylona Mohapatra, Mr. Nikhil Ramdev, Advs.  
For the RP Mr. Abhinav Vasisht, Sr. Adv, Anoop Rawat, Mr. Saurav Panda, Shantanu, Charu Bansal & Shreyas, Advs  
For the OC: Mr. Nikhil Palli, Pranav Chadha, Arjun Asthana, Sreenita Ghosh, Manu Beri, Varun Varma, Amit singh, Srishiti & Sahil Mongia Advs.  
CA-286(PB)/2019 Mr. AS Chandhoik, Sr. adv & Mr. Arvind Kumar Gupta, Ms. Purni Marwaha & Ms. Henna George, Advs.  
CA-327, 254 (PB)/2019  
For the Ex-Director: Dr. U.K. Chaudhary & Mr. Dhruv Gupta, Advs.

**ORDER**

Part heard for 11.04.2019.

—sd—  
**(M. M. KUMAR)**  
**PRESIDENT**

—sd—  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**